

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 24.02.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

After the rising of 10.30 AM Bench of Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 234/2021 (PH)	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) & 2 Ors With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
2.	Comp App (AT)(CH)(Ins) No. 239/2021 (PH)	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
3.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

02.00 PM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 16/2021 (IA No. 333/2021)	E to E Transportation Infrastructure Private Limited V Zephyr Peacock India & 2 ors	Kanti Mohan Rustagi Antony R Julian	Rishab Jain PCA R1 T. Poornam R3 Avinash Krishnan Ravi R2 (Vakalat Not filed)
2.	Comp App. (AT)(CH)(Ins) No.243/2021	Metal'S and Metal Electric P Ltd V GOMS Electricals P Ltd	E.K. Kumaresan	Ramana Kumar Harish Kumar

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 28/2022 & IA No. 56/2022	Satya Sadasiva Basava Prasad & Anr V Shresht Industries Pvt Ltd	Deep Tarun Bisht Richa Singh	
4.	Comp App (AT)(CH)(Ins) No. 31/2022 & IA No. 61,62 & 63/2022	The Kerala States Electric Board Ltd V PVS Memorial Hospital P Ltd & Anr	K R Harin S. Satish	
5.	Comp App (AT)(CH)(Ins) No. 32/2022 & IA No. 64 & 65/2022	P Dot G Constructions P Ltd V KR Giri Babu & Anr	Rajkumar Jhabakh Preeti Mohan	
6.	Comp App (AT)(CH)(Ins) No. 33/2022	Raj Trading Company V Marg Limited	Murugesh Kasivel A. Raja Mohamed	
7.	Comp App (AT)(CH) No. 11/2022 & IA No. 114/2022	The Registrar of Company, Kerala V Bhagyodayam Company & 12 Ors	Avinash Krishnan Ravi	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 177/2021 & IA No. 361/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adtihya Reddy	Sandhya Rani R1 Suryanarayana R2 Shabeer R3
9.	Contempt Appln No. 1/2022 In Comp App (AT)(CH)(Ins) No. 207/2021	C. Raja John V R. Raghavendran RP	R. Kannan	B. Dhanaraj
10.	TA No. 45/2021 & 46/2021 (Comp App (AT) No. 89 & 90/2020)	Super Royal Holidays India P Ltd V Union of India & Anr	Nuli & Nuli	P. S. Singh-R1 Suraj Kaushik-R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) No.25/2021 (PH)	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Alishan Naquee	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
12.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & ors V Hyderabad Securities & Enterprises Ltd & ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinha – R1, 2, 3, 5-13 Y. Suryanarayana R14 -R17 Anup Jain Abhishek Baid – R18 Amol Sharma – R19

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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